

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Alectrona Energy Private Limited Date of Commencement of Liquidation: 07-03-2023; List of Stakeholders as on Date: 13-06-2023; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digit of registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	186000	1	186000	00	0	2767882	NA
2	Liquidation costs incurred till date	1	56000	1	56000	0	0	0	NA
3	Secured financial creditors	2	912023789	2	912023789	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	665129450	1	665129450	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	34	13620383	32	4160060	0	8933122		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	50	71064063	41	43963227	0	22167944	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	24616305	2	24616305	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	190451171	14	129013640	0	45538431	2924100	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
<b>Total</b>		<b>108</b>	<b>1877147161</b>	<b>94</b>	<b>1779148471</b>	<b>0</b>	<b>76639497</b>	<b>5691982</b>	